

Railway Authorities at the Ambala Cantonment railway station to work during the 1960 strike by the Govt. Servants have not yet been paid their salaries; and

(b) if so, the reasons for the same?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) and (b). Some persons were employed by verbal orders of the Station Superintendent, Ambala Cantt., during the strike period. In four cases, representations were received from the persons concerned regarding non-payment of wages. Payment has been made in three of these cases after verification but in the fourth case, no payment has been made as it could not be verified whether he had actually worked.

Accidents in Tatanagar Railway Yard

3605. Dr. U. Misra: Will the Minister of Railways be pleased to state:

(a) whether the Assistant Operating Superintendent, South Eastern Railway was run over and killed by a goods train on the 1st June, 1962 in the Tatanagar railway yard?

(b) if so, whether an enquiry has been ordered?

(c) whether such accidents are frequently taking place at the Tatanagar railway yard; and

(d) what remedial steps are being taken to prevent recurrence of such accidents?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes, but on 2nd June 1962.

(b) Yes.

(c) No.

(d) Does not arise.

Tunnel Under the Bed of Hooghly

**3606. { Shri Mohammad Elias:
Shri Dinen Bhattacharya:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the World Bank has sanctioned a loan to the Calcutta Metropolitan Planning Organisation for constructing a tunnel under the bed of Hooghly or a crossing over Hooghly; and

(b) if so, how much is the sum and when the work will start?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The International Bank for Reconstruction and Development has agreed to give a grant (not a loan) to meet a part of the cost of investigating the feasibility of constructing either a bridge or a tunnel across the Hooghly at Calcutta.

(b). Half of the actual cost subject to the following ceilings:

(i) If the investigation is done locally.	\$ 85,000 (approximately Rs. 4.25 lakhs)
(ii) If a foreign firm is engaged.	\$ 1,16,000 (approximately Rs. 5.8 lakhs)

Arrangements for starting the investigations are underway and will be completed shortly.

Electricity from Mata Tila Dam

3607. Shri Ram Sewak Yadav: Will the Minister of Irrigation and Power be pleased to state:

(a) the percentage of Electricity to be produced from Mata Tila Dam which will be reserved for industrial purposes; and

(b) what percentage will be reserved for domestic purposes?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The information is being collected and will be laid on the Table of the House.